

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.175/BB/2018	For filing proof of service of Notice to ROC	252(3)	M/s Apnaloans Advisory Services Pvt Ltd	C S Sujata Sawkar PCS	ROC	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SUJATA SAWKAR

Petitioner



9448923653

ORDER

PCS for petitioner company is present. She has filed proof of service of notice on ROC, Karnataka. Await report. List it on 03.05.2018.


MEMBER(T)


MEMBER(J)